



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2016-17/203

DPSS.CO.PD.No.1669/02.14.006/2016-2017

December 30, 2016

All Prepaid Payment Instrument Issuers
System Providers, System Participants
and all other Prospective Prepaid Payment Instrument Issuers

Dear Madam/ Sir,

Special measures to incentivise Electronic Payments – Extension of time

A reference is invited to [circular DPSS.CO.PD.No.1288/02.14.006/2016-17 dated November 22, 2016](#) advising enhancements in the limits of semi-closed PPIs issued with minimum details and special dispensation for small merchants using PPIs. These measures were applicable till December 30, 2016, subject to review.

2. Considering that the Bank is undertaking a comprehensive review of the guidelines and framework for Prepaid Payment Instruments (PPI) issuance in the country (*refer [Press release dated September 2, 2016](#)*), it has been decided to extend the measures notified in the above mentioned circular till the completion of review of the PPI guidelines.

3. This directive is issued under Section 10(2) read with Section 18 of [Payment and Settlement Systems Act 2007](#), (Act 51 of 2007).

Yours faithfully,

(Nilima Ramteke)
General Manager